SHRI P. V. NARASIMHA RAO: Mr. Shahabuddin is aware that everything that was decided at Cancun was already there. There is no advance on any point whatsoever. But the point is, for the first time, twenty-two heads of States and Governments have met there and there has been a meeting of minds. This was the positive result of Cancun.

SHRI PILOC MODY: Was it a meeting of minds or a meeting of bodies?

SHRI SANKAR PRASAD MITRA: When the Cancun conference was being held, many newspapers reported that there was no sufficient response of the developed countries in regard to the needs of poor and the problems of hunger of the developing countries Is there any tru h in these reports?

SHRI P. V. NARASIMHA •RAO: As far as the summing up goes, there does not appear to be any truth in that. The point is, the needs of food security were realised on all hands and the summing up contains points to that effect

MR. CHAIRMAN: Last question by Shri Ladli Mohan Nigam.

श्री लाडली मोहन निगम : सभापति महोदय, मैं िदेश मंत्री महोदय से यह जानना चाहुंगा कि क्या कानकृत सम्मेलन का सारा भार दुनिया की भुख श्रीर गरीबी पर केन्द्रित था और क्या हमारी सरकार ने वंह पर कोई ऐसा रचनात्मक सुझाव विकसित देशों के समक्ष रखा जिसमें दुनिया की भूख को दूर करने के लिये या दनिया के विकास के लिये जो भी पैसा चाहिये उसके लिये जरूरी है कि दनिया के विकासशील देश अपने जंगी बजटों में कुछ प्रतिशा कभी करवे सारी दुनिया के लिए कोई एक ऐसा फण्ड सा बनाय जिसको दनिया की गरीबी श्रीर भूख को दूर करने वे लिये इरतेमाल किया जा सके ?

श्री पी० वी० नर्रासह राव : सभापति जी, यह बात सही नहीं है कि कान कुन सम्मेलन का सारा वजन भ्ख और खाद्यान के उपर ही था। ऐसी बात नहीं है उसका वजन इन्टर-डिपेन्डस पर था ग्रीर इस बात पर था कि जो विकसित देश हैं वे यह न समझ सकें कि वे विकासशील देशों को कोई दान दे रहे हैं और इसलिये वे देना चाहे तो दें ग्रगर न चाहें तो न दें। जो वात पहले मानी जाती है थी एसको एक तरह से तरदीद करने की बात थी। वहां पर इस बात को मान लिया गया कि यह दान का प्रश्न नहीं है, यह तो आपस में एक दूसरे पर अवलम्बन का प्रश्न है, एक दूसरे की मदद करने का प्रश्न है। जब यह बात मान ली गई तो सारे श्रेतों में इस बात को मानने ग्रौर सारे क्षेत्रों पर इस को लाग करने की बात ग्राई ग्रीर जैसा कि मैंने कहा कोई निर्णय नहीं लिये गये--एक, दो, तीन, इस तरह से। लेकिन इस बात का प्रभाव है, वह प्रभाव आगे देखा जाएगा। लेकिन वहां की हद तक उस बान को मान लिया गया श्रीर सभो लोगों ने माना । पहले सब लोग नहीं मानते थे, अब माना है। यही वहां की प्रगती है।

श्री समापति : क्वेश्चन नंवर 186। ग्रव यह ज्यादा चलेगा तो सभी कं। भूख लग जाएगी।

Congestion at the Bombay Port *186. SHRI S. KUMARAN:

SHRI B. SATYANARAYAN REDDY:†

Will the Minister of SHIPPINC AND TRANSPORT be pleased to state:

(a) whether it is a fact that the shildiversion scheme initiated by the Government with a view to removing

[†]The question was actually asked on the floor of the House by Shri B. Sat yanarayan Reddy.

the congestion at the Bombay Port has not been successful and that the conditions at the Port are far from satisfactory;

- (b) if so, what are the reasons therefor;
- (c) what is the normal waiting time for the ships in the mid-stream for the allotment of berths; and
- (d) what steps Government are contemplating to improve the situation?

THE MINISTER OF SHIPPING AND TRANSPORT (SHRI VEERENDRA PATIL): (a) to (d) A statement is laid on the Table of the Sabha.

Statement

- (a) and (b) It is not practicable to have a ship diversion scheme as most of the cargo is imported by private parties and it is not the policy of the Government to control the shippers' choice in the matter of preference of Port of import or export. Every ship has a right to call or any port of its choice. However, for planning import and export of bulk commodities like fertiliser/fertiliser raw material, steel, edible oil, newsprint, cement etc. imported on Government account, a Standing Inter-Ministerial Committee called the "Standing Committee on Rationalised Distribution of Cargo" has been functioning in the Ministry of Shipping and Transport. The role of this Committee is not to impose allocation of cargo but to seek agreed solutions. The major reason for congestion at Bombay Port is that the Port is called upon to handle cargo much in excess of its rated capacity.
- (c) Waiting period for ships depends upon the cargo which they are carrying. Waiting period is minimum in respect of vessels carrying general cargo and it is maximum in respect of ships carrying bulk items like steel, Soda ash etc.

(d) The Bombay Port Authorities have taken various steps to relieve congestion at the Port. These include encouragement of mid-stream discharge of cargo through payment of subsidy, taking action against vessels which do not perform adequately at the berths and providing out of turn berths to vessels which complete cargo operations at faster rate etc. Besides, the Central Ministries and Public Sector Undertakings are being advised to make greater use of other Indian Ports wherever practicable till the congestion in Bombay port cases.

As long-term measures, steps like construction of fourth oil berth at Butcher Island, purchase of high-powered tugs, container handling equipment etc., are being taken. It is also proposed to construct a new port at Nhava-Sheva near Bombay.

श्री सत्यनारायण रेड्डी : सभापति जी, मैंत्री महोदय ने श्रपने जवाब में कहा है कि :

"It is not practicable to have a ship diversion scheme as most of the cargo is imported by private parties and it is not the policy of the Government to control the shippers' choice in the matter of preference of part of import or export.

मैं मंत्री महोदय से यह जानना चाहंगा कि यह तो मानी हुई बात है कि बम्बई पोर्ट में ज्यादा...

श्री सभापतिः सामान ग्राता है।

श्री सत्यनारायण रेड्डी : ज्यादा आश्रिता है श्रीर वहां कोई ऐसा समय नहीं है कि जहां कोई खाली जगह रहती हो, इन हालात में क्या सरकार कोई दूसरी योजना सोच रही है जिससे कि दूसरे नए पींटस बनाए जाएं ताकि वहां जो कारगो है उसको दूसरी जगह ले जाया

जाए ? एसी कोई योजना है या नहीं ? आपने इस जवाब नं यह भी कहा कि :

"It is also proposed to construct a new port at Nhava-Sheva near Bombay."

यह न्हावा-शेवा के अलावा श्रीर कोई हुसरा पोर्ट भी है जहां के लिए योजना बनायी जा रही है । अगर ऐसा नहीं है तो सिर्फ एक न्हावा शेवा बनाने से यह काम पूरा हो सकता है या नहीं, यह मेरा पहला सवाल है। दूसरा यह कि..

श्री सभापति: दूसरा उसके बाद।

श्री सत्यनाराय ग रेंड्डी : नहीं, इससे ही बनता है, उसके व द हमारा दूसरा सप्लीमेंट्गी रहेगा, यह इसो से जुड़ा हुआ है। यह नहावा-शेवा जो बन रहा है इस के लिए जो आपने तजवीज की है इस में कितना समय लगेगा?

SHRI VEERENDRA PATIL: Sir. in all, in our country there are ten major ports, and out of ten major ports, the congestion problem is more only in the Borrbay port. Bombay is a congested port because there we are getting a lot of ships and a lot of goods. The caracity of the Bombay port is to hancle 6 million tonnes every year other than POF. As against the capacity of 6 million tones, the port is handling today 8.5 million tonnes Sir, you know very well that Bombay port is in Bombay city and the backup area is very limited We cannot expand further the port of Bombay. Therefore, in order to cope up with the increased traffic, the proposals is to build Nhava-Sheva port very near to Bombay. For building Nhava-Sheva port, the Government has already taken action. How (India) have been our consultants and they have been asked to repare the project report. They have already submitted the interim project report to the Government or India and we are expecting

the detailed project report during this month from them. After receiving the detailed project report, investment decisions will be taken and we will see that the work is started on that project as early as possible.

श्री सत्यनारायण रेड्डी में मंति। महोदय से यह जानना चाहूंगा कि हिन्दु-स्तान के जो दूसरे बंदरगाह हैं, उनके बारे में ग्रापके जवाब में यह बात कही गई हैं कि-

"Besides, the Central Ministries and Public Sector Undertakings are being advised to make greater use of other Indian ports wherever practicable till the congestion in Bombay Port ceases.

तो मैं मंत्री महोदय से जानना चाहूंगा कि आप उनकी क्षमता को पूरी करने के लिए या उनका पूरा उपयोग करने के लिए दूसरे ऐसे कितने पींट्स हैं जहां आप इसका प्रापर तरोके से, ठीक ठीक से उपयोग कर रहे हैं? कीन कीन से पोर्ट्स हैं जिनको आप इस्तेमाल करने की बात कर रहे हैं?

SHRI VEERENDRA PATIL: Sir, I have already stated that there are ten major ports. The other major ports are—Madras, Vizag, Paradip, Calcutta, Kandla. (Interruptions) wherever it is possible. It is very difficult to say. We have been advising the user Ministries and also the public sector undertakings who are exporting and importing the bulk commodities as far as possible. If it is not practicable, we cannot force them. If it is practicable we are asking them, we are advising them to operate their ships and also import and export their cargo through other ports, particularly Kandla, Madras, Visakhapatnam and other ports. Wherever there are facilities, wherever it is possible and feasible to operate the ships, there we have been persuading them and to some extent we have been successful in doing this exercise. Therefore, so

31

far as the congestion of the Bombay port is concerned, the position is very much improved now. In the month of June-July the congestion was so much that the waiting period was 45 days but now the waiting period has come down to eight or 10 days and, I hope, with the co-operation of the workers there won't be any congestion and Bombay will be free from congestion by the end of this month.

SHRI ARVIND GANESH KARNI: Sir, in the statement he has given various measures taken to remove the congestion in the Bombay port. But, even taking if that the period now is only eight days, various ships, particularly foreign ships, avoid docking their ships at the Bombay port for fear of demurrage, and that is one of the complaints which is coming in the way of exports-because exports also cannot take place due to congestion. So I want to konw whether the Government has any scheme for mechanical handling at the port and, if so, what is the present position as regards mechanical handling at the Bambay port. He has rightly stated that the real answer to this problem would be building up of the Nhava Sheva port. He has also said that yest**∌**rday or today or whatever it is, a report has been received and the consultants are going ahead. May I know from him whether a controversy is not going on on behalf of the environmentalists in Bombay and also two days back there was a statement from the Prime Minister's Office or Secretariat that a new committee has ben appointed to examine the prospects of a bridge over the creek joining Nhava-Sheva with Bombay? Talking all this into consideration I want to know whether a committee has been appointed and, if so, its terms of reference. To me, at least. the environmentalists of Bombay are an elitist class but we are concerned with the development and growth of industry and earning of more foreign exchange. So, Nhava Sheva port should get priority. I want to know

what is the time schedule for completing construction of the Nhava Sheva port,

SHRI VEERENDRA PATIL: Sir, it is not correct to suggest, as the hon. Member has said, that foreign vessels are not calling at the Bombay port. Our experience is that more vessels are coming--whether foreign or our own. They are coming more and more and exporters and importers prefer Bombay port more to other ports. That is our problem. Therefore, it is not correct to suggest that foreign vessels are not coming to the Bombay port. As I have already said, got sufficient capacity to handle whatever cargo that is coming to Bombay port. There is the equipment and there is a proposal to acquire more equipment also. So far as the Nhava-Sheva port is concerned, I do not think there is any difficulty as far as construction of the new port is concerened. We are waiting for the final project report from the consultants and, after receiving the final project report. as I have said, a decision would be taken and we will go ahead with the work. That is what I want to assure the hon. Member.

ARVIND' GANESH KUL-SHRI KARNI: What is the time schedule?

SHRI VEERENDRA PATIL: The hon Member referred to a committee. I do not know about the committee.

MR CHAIRMAN: About environment.

SHRI VEERENDRA PATIL: I do not know about that committee. (Interruptions) But I don't think there would be any difficulty. I do not know what purpose that committee has been constituted. Therefore, I am not in a position to say what the terms and conditions of that committee are, because I am not aware of that committee.

SHRI NARASINGHA PRASAD NANDA: What is the time-schedule, Mr. Minister?

33

SHRI VEERENDRA PATIL: So far as the time-schedule is concerned, I have already said that during this month we are expecting a detailed project report and after getting that we will process it and then it will go to the PM and ultimately it will go to the Cabinet and then tender papers have to be prepared and global tenders have to be floated. It may take a year

MR. CHAIRMAN: Q. No. 187—Hon. Members absent?

to complete these formalities

SHRI ARVIND GANESH KUL-KARNI: Sir, I only wish to bring to your notice that the hon. Member was here, but since the Minister is not interested in replying to our questions, there is nobod here, (Interruptions) You are here, I ut the Members of your party have gon: away. What to do?

MR. CHAIRMAN: What does it matter to you? I wanted to take up one more question.

श्री लाडलं मोहन निगम : सभापति महोदय, क्या . . .

श्री जे० कं० जेन: मुझे ग्राबजेक्शन है। कल ग्रापने मेरे साथ जो व्यवहार किया था वैसा हो व्यवहार उनके साथ ग्राप करिये। मैं इतना ही कहना चाहता हूं। मैंने ग्राप से प्रे ही ग्राश्वासन लिया था इस बात का।

श्री सभापति: श्राप बैठ जाइये। Mr. Nigam, yesterday I did not allow him. So he will not allow you, I think you are right, Mr. Jain. I must have the same standards. I will have the same standards as I have applied for 25 years.

SHRI J. K. JAIN: Thank you, Sir.

MR. CHAIRMAN: Next question.

*187. [The questioners (Shrimati Hamida Habibullah and Shrimati Sushila Shankar Adivarekar) were absent. For answer vide col. 40 infra.]

1412 RS-1

Promotional opportunities for non-academic Staff of MT

*188. SHRI ARABINDA GHOSH: Will the Minister of EDUCATION be pleased to state:

- (a) whether Government have received any Memorandum dated the 14th September, 1981, submitted by the Co-ordination Committee of All IIT Employees Unions/Associations regarding the scheme of promotional opportunities for non-academic staff of the IIT; and
- (b) if so, what is Government's reaction thereto?

THE MINISTER OF STATE IN THE MINISTRIES OF EDUCATION AND SOCIAL WELFARE (SHRIMATI SHEILA KAUL): (a) Yes, Sir.

(b) The Memorandum is being examined,

Revision of Market Rates of Land in Delhi

*189 SHRI NARASINGHA PRASAD NANDA:†

SHRI B. SATYANARAYAN REDDY:

Will the Minister of WORKS AND HOUSING be pleased to state:

- (a) whether Government have revised the market rates of land in Delt both for residential and commercia purposes;
- (b) if so, what are the details ther of stating the comparative rates of lar in Delhi during the last year and the revised rates;
- (c) whether Government's attention has been drawn to a news item which appeared in the Indian Express dat the 27th October, 1981 under the heat

[†]The question was actually asked the floor of the House by Shri Nar singha Prasad Nanda.